

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CSP No.21/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Finco Capital Management Pvt Ltd.

SECTION OF THE COMPANIES ACT: 230-232

---

ORDER

CSP No. 18/230-232/NCLT/MB/MAH/2018

CSP No. 19/230-232/NCLT/MB/MAH/2018

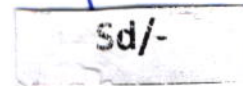
CSP No. 20/230-232/NCLT/MB/MAH/2018

CSP No. 21/230-232/NCLT/MB/MAH/2018

The Company Petitions admitted. List this matter on 15.3.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)